Listed On: 05-05-2025

Court No.: 3
Item No.: 8

SUPREME COURT OF INDIA

CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE PETITION (CRIMINAL) NO. 004036/2025

With

Interlocutory Application No(s) 68956/2025, 82392/2025

(PRMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
AND PRMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Process Id: 808/2025

SHAILESH BABULAL BHATT

... Petitioner(s)

VERSUS

THE STATE OF GUJARAT and another

... Respondent(s)

OFFICE REPORT IN AFTER NOTICE MATTER

1. This Hon'ble Court, on **01-04-2025** (notice issue date), has been pleased to pass the following order:

" Issue notice, returnable on 05.05.2025. "

2. There are <u>two</u> respondent(s) in the matter and the status as regards service position is as under:

Name of the Parties	Notice issued on	Notice served on	Status	Remarks
RESPONDENT No 1 THE STATE OF GUJARAT	04-04-2025	memo of appearance filed by Ms. Swati Ghildiyal, Advocate	complete	

Name of the Parties	Notice issued on	Notice served on	Status	Remarks
RESPONDENT No 2 DIRECTORATE OF ENFORCEMENT	04-04-2025	Vakalatnama/appearance filed by Mr. Arvind Kumar Sharma, Advocate	complete	

3. The status of parties and pleadings as regards the special leave petition/appeal is as under:

Name of the Parties	Vakalatnama file by Advocate on- Record/ Memo of Appearance by Party in- person	Counter Affidavit filed on	Rejoinder Affidavit filed on	Page No(s)	Remarks
RESPONDENT No 1 THE STATE OF GUJARAT	Ms. Swati Ghildiyal, Advocate				
RESPONDENT No 2 DIRECTORATE OF ENFORCEMENT	Mr. Arvind Kumar Sharma, Advocate				
SOLE PETITIONER SHAILESH BABULAL BHATT	Mr. Mohit D. Ram, Advocate				

4. The status of applications/affidavits/documents filed by the parties, subsequent to the filing of special leave petition/appeal, is as under:

S.No.	Appln. No.	Name of Advocate on-record	Filed on	Description of Application/Affidavit/Document	Page No	Remarks
1	82392/2025	1908 - MOHIT D. RAM	02-04-2025 10:42:24	PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	1-181	already placed with SLP paper books as separate volume
2	105777/2025	3169 - SWATI GHILDIYAL	25-04-2025 12:28:09	MEMO OF APPEARANCE		
3	114179/2025	1133 - ARVIND KUMAR SHARMA	02-05-2025 16:18:14	VAKALATNAMA AND MEMO OF APPEARANCE		

5. The petition/appeal along with the application(s) above-mentioned is listed before the Hon'ble Court with this office report.

DATE: 03-05-2025

ASSISTANT REGISTRAR

Copy to :-

- 1 Mr. Mohit D. Ram 6 Birbal Road Jangpura Extension New Delhi 110014 New Delhi
- 2 Ms. Swati Ghildiyal N-220, First Floor, Greater Kailash-i, New Delhi-110048 New Delhi
- 3 Mr. Arvind Kumar Sharma 207-b Phase Ii Pocket A Mayur Vihar Delhi-91 Delhi